

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6366
ANSWERED ON:09.05.2005
REVIEW OF CONSUMER COURTS
Ahir Shri Hansraj Gangaram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has reviewed the functioning of consumer courts recently;
- (b) if so, whether the Government is considering any new scheme for quick disposal of the pending cases;
- (c) if so, the salient features of the said scheme;
- (d) whether the Government proposes to associate the Non- Governmental Organisations (NGOs) for quick disposal of the pending cases; and
- (e) if so, the time by when a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) to (c): The Govt. reviews the functioning of consumer forums periodically and efforts are continuously made for improving the functioning of the consumer forums.
- (d) & (e): No, Sir.